

No.A-45011/04/2012-Ad.I
भारत सरकार / Government of India
कारपोरेट कार्य मंत्रालय / Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 25 March, 2019

OFFICE ORDER

With immediate effect and until further orders and under provisions of Para 122(3) of Manual of Office Procedure, Shri J.S. Audhkhasi, Director is hereby nominated as Public Grievances Officer for grievances other than (i) Investors Grievances and (ii) MCA 21 related Grievances for which Shri K.V.R. Murty, Joint Secretary and Shri Ashish Kushwaha, Director have been nominated respectively.



(Riazul Haque)

Under Secretary to the Govt. of India

1. All Officers/Staff of Ministry of Corporate Affairs.
2. Welfare Officer, Ministry of Corporate Affairs.
3. The Secretary, Central Secretariat Non-Gazetted Employees Union, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi.
4. Coordination section
5. e-Governance Cell for uploading the order in the MCA Website in the Employees Corner under 'Miscellaneous'.
6. Guard File.